

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.297**  
TO BE ANSWERED ON THE 30<sup>th</sup> NOVEMBER, 2021

**EXPANSION OF SCOPE OF PM-KISAN SCHEME**

297. SHRI PINAKI MISRA:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Ministry has plans to include landless agricultural labourers, sharecroppers and vulnerable agricultural households under the PM-KISAN Schemes,
- (b) if so, the details of the steps taken and if not, the reasons therefor; and
- (c) whether the Government is considering to increase the quantum of assistance under the said Scheme, if so, the details about the increment including the expected date of its implementation and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Landholding, irrespective of the size of the land, is the basic eligibility criterion for receiving benefits under the Scheme. Under the PM-KISAN Scheme, financial benefits of Rs. 6000/- annually is being given in three equal installments of Rs. 2000/- each, every four months to all the landholding farmer families, subject to certain exclusion criteria, through direct benefit transfer mode once their correct and verified data is received from respective State/UT Governments on PM-KISAN portal and its subsequent validation through Aadhar/PFMS/Income Tax database.

At present, there is no proposal to include landless agricultural labourers and sharecroppers under the ambit of Scheme

(c): As of now, there is no proposal to increase the quantum of assistance given under PM-KISAN Scheme.

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